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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2433/1999

New Delhi this the 14th day of January, 2003.

Hon'ble Dr. A. Vedavalli, Member(J)

Shri R.P. Azad,  
S/o late Sh. Chandu Mal,  
R/o F-452, Mahipal Pur,  
New Delhi. .... Applicant

(Present : None even on second call)  
Versus

1. Union of India through  
the Secretary (Textiles),  
Ministry of Textiles,  
Government of India,  
Udyog Bhawan,  
New Delhi.
2. The Development Commissioner  
(Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block-VII,  
Rama Krishna Puram,  
New Delhi-66.
3. Sh. A.R. Chaudhary,  
Regional Director(Northern Region),  
Office of the Development  
Commissioner (Handicrafts),  
Ministry of Textiles,  
Government of India,  
West Block-VIII,  
Rama Krishna Puram,  
New Delhi-66.
4. Sh. A.K. Malhotra,  
Assistant Director,  
C/o Respondent No.2. .... Respondents

ORDER (ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

None appeared for applicant today even on  
second call. It is seen that none appeared on his  
behalf even on earlier occasion, namely, 13.01.2003.  
In the circumstances, it appears that the applicant is  
not interested in pursuing this case further. The OA

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is, therefore, dismissed for default and  
non-prosecution. -2-

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

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